

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

I.A. No. 365 of 2013 in
Appeal No. 266 of 2013 &
IA No. 358 of 2013

Dated : 17th December, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

BSES Rajdhani Power Ltd. ... Appellant(s)

Versus

Delhi Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant (s) : Mr. Sanjay Sen, Sr. Adv.,
Mr. Hasan Murtaza
Mr. Aditya Panda

Counsel for the Respondent(s): Mr. Pradeep Misra
Mr. Shashank Pandit for R.1

ORDER

Post the I.A. 365 of 2013 for hearing on **06.01.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/ak